

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2260
ANSWERED ON:07.08.2000
SALE OF SPURIOUS DRUGS
M. JAGANNATH;SUKENDER REDDY GUTHA

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of raids made in Haryana and Delhi for seizing fake drugs sold in the market during the last one year;
- (b) the results of such drive; and
- (c) the action taken against those involved?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (PROF. RITA VERMA)

- (a): As per information received from states, 27 raids were conducted in Delhi and 4602 inspections/raids of retail and whole sale outlets were conducted in Haryana during the period from 1.7.99 to 30.6.2000 to detect spurious/fake drugs.
- (b): 33 cases of drugs of spurious/ grossly substandnards/adulterated were detected in Haryana while 8 cases were detected in Delhi.
- (c): Of the 33 cases in Haryana persecution has been launched in 7 cases and permission to; launch prosecution has been given in 11 cases while 15 cases are under active investigation.
In Delhi prosecution has been launched in 2 of the 8 cases while the others are under active investigation.